

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2012 &
IA No.182 of 2012

Dated :20th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raigarh Ispat Udyog Sangh

....Appellant(s)

Versus

Chattisgarh Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant (s) :
Counsel for the Respondent(s):

Mr. Vishal Anand
Mr. C.K. Rai for R.1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R.2

ORDER

As agreed by the learned counsel for the parties, Post the
matter on **14.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/AK